NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

130. I.A. 1061/2024

IN C.P.(IB)-750(MB)/2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **01.05.2024**

NAME OF THE PARTIES: Omkara Assets Reconstruction Private Limited

VS

Mr. Ashutosh Ranjeet Majmudar

SECTION 95(1) OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Due to paucity of time, the matter could not be heard. List on **04.07.2024.**

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)

Sd/-
LAKSHMI GURUNG
Member (Judicial)

//NSW//